

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/8283/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Biswajit Chakraborty,
Special Judge, CBI, Assam,
Addl. Court No. II, Chandmari, Guwahati-3.

Dated Guwahati, the 22nd September, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. SPL/CBI/Addl.-II/143-2022/521 dated 20.09.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 23.09.2022 till the morning of 26.09.2022**, as prayed for. The Special Judge, CBI, Assam, Addl. Court No. I, Chandmari, Guwahati-3, and in his absence the Special Judge, CBI, Assam, Addl. Court No. III, Chandmari, Guwahati-3 will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/8284-85-85(A)/A, dated , 22-09-2022

Copy to:

1. The Special Judge, CBI, Assam, Addl. Court No. I, Chandmari, Guwahati-3.
2. The Special Judge, CBI, Assam, Addl. Court No. III, Chandmari, Guwahati-3.
3. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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